

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 147(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

NAME OF THE COMPANY: Ishwar Singh & Ors. V/s Haryana Automotives Pvt.Ltd & Ors.

SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Ms. Arpita yadav, Advocate

For Respondent (s): Mr. Suraj Narian Shukla, Proxy Advocate

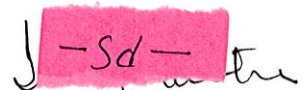
Order

Learned counsel for the respondents submits that their application seeking transfer of this case to the Principal Bench where other connected matters are being adjudicated has still not been listed. To come up on 21st September 2017 for further proceedings. The respondents be file their reply, if any, within one week.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]